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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/562/(IB)/2017

NAME OF THE PETITIONER(S)

: SHARP SHOOTERS

NAME OF THE RESPONDENT(S)

: BARATH BUILDING CONSTRUCTION I PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Harsli

REPRESENTATION BY WHOM

HARSHINI . J

Counsel for petitions

ORDER

Counsel for Petitioner present. He is directed to send a copy of the petition along with notice for appearance to the Respondent and file proof of service by way of affidavit. The **Registry** is also directed to send notice to the Respondent for appearance. Put up on **04.09.2017** at **10.30** A.M.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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